

**Use of polyurethane foam as cushioning material**

1918. DR. G. VIJAYA MOHAN REDDY:

SHRI MUKHTIAR SINGH MALIK:

SHRIMATI RENUKA CHOWDHURY:

Will the Minister of INDUSTRY be pleased to state:

(a) whether it is a fact that polyurethane foam used as cushioning material in items of furniture, continues to find a growing market in India although it has been banned in Western countries; and

(b) if so, what steps Government have taken to prevent the use of this foam for furniture and mattresses?

THE MINISTER OF INDUSTRY (SHRI J. VENGAL RAO): (a) and (b) Use of Polyurethane foam has not been banned in Western countries, Polyurethane foam used as cushioning material in items of furniture per se is not toxic but the possibility of toxic emission cannot be ruled out if foam is ignited in absence of abundant oxygen.

**Measures to revive the sick public sector units**

1919. SHRI V. NARAYANASAMY: Will the Minister of INDUSTRY be pleased to refer to the answer to Unstarred Question 1230 given in the Rajya Sabha on the 7th March, 1988 and state:

(a) what are the details of the measures suggested by the Prime Minister

to revive the public sector units which are running in losses; and

(b) how many public sector units have been considered to be not viable and are closed together with the names thereof?

THE MINISTER OF INDUSTRY (SHRI J. VENGAL RAO): (a) Reply to Unstarred Question No. 1230 given in the Rajya Sabha on the 7th March, 1988 relate to selling of equity shares of the Public Sector Undertakings and is not related to measures suggested by the Prime Minister to revive the public sector units which are running in losses.

(b) No Public Sector Unit has been closed so far.

**DISC Antenna System for Television Transmission**

1920. SHRI PRAMOD MAHAJAN: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether Government are aware of the fact that Disc Antenna System for television transmission is used in hundreds of villages in the country without legal permission; and

(b) if so, what are the details thereof and what action is being taken against such illegal use?

THE MINISTER OF ENERGY AND THE MINISTER OF COMMUNICATIONS (SHRI VASANT SATHE): (a) and (b) A licence is required for operation, possession and dealing etc. of a TV/VCR for reception of television programme from Indian satellite (INSAT). The licence fee is Rs. 10/- per year for